

ORDER SHEET

Review App No. 33/607 PL in OA No. 03/93.

U.O.S. Solihis VERSUSE K.P. Murgoon.

| SL. | DATE | OFFICE REPORT | ORDER |
|-----|------|---------------|-------|
| 1.  | 2    | 3             | 4     |

O.R.

Review app no. 33/607 PL  
in OA No. 03/93 along with  
delay condation app no. 1643/94  
mise. time extension app.  
no. 1644/94 filed by Sri Ashok  
Mishra Adv. behalf of the  
U.O.S. Solihis against name  
Tribunal judgment dt. 22.4.94.  
delivered by honorable Mr.  
Justice R.K. Verma V.C.  
Honorable Miss. Jha Sen. Adv.  
on 22.4.94  
Submitted before honorable  
Court on 14.6.94 for order  
as per mentioned slip.

14.6.94.  
2.00 P.M.

Judgment  
delivered by  
Honorable Mr. Justice  
R.K. Verma V.C.

① Review 33/6 of 94  
in OA. 03/94

A1  
2

①

K. 694 Hon. Mr. T. L. Verma, J.M

List this case before  
Hon'ble V.C. on 23.6.94

Jh  
J.M

List before a DB of which comprising  
myself & Mr. K. Muthukumar. Member  
A.

Bolaksena  
23.6/94

OR.  
Submitted before  
Hon'ble V.C. on 23.6.94  
for disposal of mise  
patriation app no. 164 of 94  
& Review app no. 33/6 of 94

22-6-94.

③

List on 27.7.94 in  
the Court no. I.

Registrar  
27.07.94

Parin  
23.6.94  
DR(J)

④

OR  
As above,  
submitted before the Bench consist-  
ing of Hon'ble V.C. &  
Hon'ble Mr. Muthukumar (A.M.)  
for hearing on 10.08.94

26.7.94.

2

Registrar

MA 1643/94

Rev. 33/6/94

UA 03/94

31.8.94 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. K. Muthukumar, A.M.

This review petition is directed against the order passed by the Bench consisting of Justice R.K. Varma the then Vice Chairman and Hon. Miss. Usha Sen, Administrative Member. Though by an earlier order it is directed that the review petition be listed before a Division Bench comprising the present Vice Chairman and Hon'ble Member K. Muthukumar in view of the provisions of the Procedure Rules contained in Appendix IV, Section 5 of the Central Administrative Tribunal(Procedure) Rules, 1987, the review petition may be sent to the Bench constituted earlier and had decided the earlier.

A.M.

V.C

Uv/

OR

above noted or  
has already been decided  
on 22.8.94 by honorable  
justice R.K. Varma V.C. & honorable  
Miss Usha Sen.

Mr. Justice R.K. Varma V.C.  
has already been transferred  
to the Patna bench.

As the direction of honorable  
court order of 31.8.94

Submitted before S.O.

for sending the said Review app.

to the Patna bench as per S.O. (Procedure) Rule 48)  
circulation, rules app. 11 section  
delivered by honorable Mr. Justice

R.K. Varma V.C. of present v.e Patna bench

Noted

S.O.

Regd. No. 2/8/94

If approved, the file be  
transferred to local JA  
Section for action mentioned  
at A above.

01-9-94

5 A1 28  
REVIEW APPLICATION NO.33/6 OF 94

IN

O.A.NO.03/93

6

20.1.95

Hon'ble Justice R.K. Varma, Vice-Chairman

I have perused the Review application and the order. <sup>is under review</sup> I do not find any error apparent on the face of record and as such the order passed by this Tribunal dated 22.4.1994 does not call for any interference in review. The Review Application is, therefore, dismissed summarily.

Usha Sen  
( Usha Sen )  
Member (Administrative)

R.K. Varma  
(Justice R.K.Varma )  
Vice Chairman

Rel.  
20.1.95